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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.A(SB) 7/2016 & CO.APPL.932/2016, 2471/2016, 2482/2016, 3215/2016, 3689/2016, 3695/2016, 3795/2016 & 4152/2016

SIDHARTH GUPTA & ORS. ..... Appellants

Through: Mr. Ravi Sikri, Sr. Advocate with Mr.

Ananya Kumar and Ms. Pragya Chauhan,

Advocates

versus

GETIT INFOSERVICES PRIVATE

LIMITED & ORS ..... Respondents

Through: Mr. Vidur Bhatia, Advocate for R-1

Mr. Rajiv Nayyar, Sr. Advocate with Ms. Nisha and Mr. Yajur Mittal, Advocates

for R-2

Mr. Abhimanyu Bhandari, Advocate with

Ms. Roohina Dua, Advocate for R-3

Mr. H.S. Chandhoke, Advocate with Mr. Manmeet Singh and Mr. Mohit Singh,

Advocates for R-14/HCL

Ms. Suhasini Raina, Advocate with Ms. Gitanjali Mathew, Advocate for R-17 Mr. Kamal Bansal, Advocate for R-19 Mr. Raunak Satpathy, Advocate for R-20 Mr. Advocate for R-20

Ms. Arundhati Dhar, Advocate for R-23

**CORAM:** 

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

ORDER

**%** 

24.11.2016

At joint request of counsel appearing on behalf of the parties, the petition is not being taken up for hearing today.

Renotify on 12.12.2016.

SIDDHARTH MRIDUL, J

**NOVEMBER 24, 2016** 

dr